

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 103
CP No. 42(ND)/2011
TA No. 13/2018
Under Section 397/398 of
Companies Act, 1956**

In the matter of:

Sh. Shiv Shankar Khadgawat

...Petitioner

Versus

M/s Shivam Adhesive Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Aditya Sharma, proxy counsel
For the Respondent : Dolly Sharma, proxy counsel

ORDER

Heard Mr. Aditya Sharma, proxy counsel appearing on behalf of the Petitioner. Ms. Dolly Sharma, proxy counsel appearing on behalf of the Respondent No. 2-4. It was submitted by Ms. Dolly Sharma, proxy counsel that Respondent No. 3 (Mr. Amit Khadgawat) has passed away during the proceeding. Learned counsel for the Petitioner will take necessary steps for taking on record the LRs of the deceased within 15 days. List the matter on 21.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 18, 2024